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- (9) S.R.O. No. 3758, dated the 23rd November, 1957, containing the Custom and Excise Duties Drawback (Art Silk) Rules. 1957.
- (10) S.R.O. No. 3760, dated the 26th November, 1957
- (11) S.R.O. No. 3767 dated the 26th November, 1957 containing the Customs Duties Drawback (Plywood) Rules, 1957.
- (12) S.R.O. No. 3771, dated the 27th November, 1957.
- (13) S.R.O. No. 3772, dated the 27th November, 1957 containing the Customs Duties Drawback (Tooth Paste) Rules, 1957.
- (14) S.R.O. No. 3773, dated the 27th November, 1957, containing the Duties Drawback Customs (Electric Fans) Rules, 1957.
- (15) S.R.O. No. 3831 dated the 28th November, 1957.
- (16) S.R.O. No. 3832, dated the 28th November, 1957 containing the Customs Duties Drawback (Staple Fibre Yarn) Rules, 1957.
- (17) S.R O. No. 3833, dated the 28th November, 1957.
- (18) S.R.O. No. 3834, dated the 28th November, 1957 containing the Customs **Duties** Drawback (Plastic Goods) Rules, 1957.
- (19) S.R.O. No. 3838, dated the 29th November, 1957 containing the **Duties** Drawback Customs (Cycle) Rules, 1957.
- (20) S.R.O. No. 4003, dated the 16th December, 1957.
- (21) S.R.O. No. 4004, dated the 16th December, 1957, containing the Customs Duties Drawback (Paper Products) Rules, 1957.
- (22) S.R.O. No. 164, dated the 9th January, 1958.
- (23) S.R.O. No. 165, dated the 9th January, 1958, containing the Drawback Customs **Duties** (Crown Cork) Rules, 1957.

[Placed in Library. See No. LT-500/581

AMENDMENTS TO CENTRAL EXCISE RULES

Shri B. R. Bhagat: I beg to lav on the Table, under Section 38 of the Central Excise and Salt Act, 1944, a copy of each of the following notifications, making certain further amendments to the Central Excise Rules. 1944:-

- (1) S.R.O. No. 3801, dated the 30th November, 1957.
- (2) S.R.O. No. 3869, dated the 7th December, 1957.
- (3) S.R.O. No 106, dated the 11th January, 1958.
- (4) S.R.O. No. 293, dated the 25th January, 1958.
- (5) S.R.O. No. 294, dated the 25th January, 1958.

[Placed in Library. See No LT-501/58.1

NOTIFICATION UNDER TAXATION ON Income (Investigation Commission) AcT

Shri B. R. Bhagat: I beg to lay on the Table, a copy of Notification No. S.R.O. 4102, dated the 28th December, 1957, under sub-section (3) of Section 4 of the Taxation on Income (Investigation Commission) Act, 1957.

[Placed in Library. See No. LT-502/58].

AMENDMENTS TO FERTILISER (CONTROL) ORDER

The Parliamentary Secretary to the Minister of External Affairs Sadath Ali Khan): On behalf of Shrimati Lakshmi Menon, I beg to lav on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.R.O. 3451, dated the 2nd November, 1957, making certain amendments to the Fertiliser (Control) Order, 1957. [Placed in Library. See No. LT-503/58].

AMENDMENT TO DIRECTIONS BY THE SPEAKER

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table a copy of the